

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517
IB-38/ND/2020
IA/6248/2023

IN THE MATTER OF:

M/s. Jain Timber Co. Pvt. Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 09.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sandeep Bhuraria, Ms. Nishtha Grover, Advs. in
IA/6248/2023 for Union Bank
Mr. Shivam Gautam for RP/Applicant

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/6248/2023:-

Heard the submissions made by Ld. Counsel on behalf of Applicant and
Ld. Counsel on behalf of sole Financial Creditor. Order in this matter is **reserved**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**